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Central Administrative Tribunal, Principal Bench

R.A. Nos. 214/2000 and MA Nos. 1570
and 1571 of 200 In
O.A. 1866/96

New Delhi, this the 26th day of July, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Sh. P. L. Taneja ...Original Applicant/Respondents in RA

versus

Govt. of India and Others ...Respondents/Review Applicant
in RA 214/2000

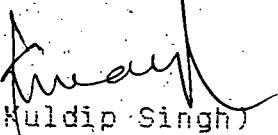
ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

RA No.120 of 2000 has been filed by the
respondents for review of the order passed in OA No. 1866
of 1996 on 21.3.2000.

2. The review applicants have tried to reagitate
the same issues which they had raised in the OA. All the
points taken in the RA were considered in detail while
deciding the OA and departmental representative was also
present in the Court.

3. After going through the RA, we do not find any
error apparent on the face of the record which may require
review of our order under Order XLVII Rule 1 CPC. In the
circumstances, the RA is rejected. MA Nos. 1571 and 1572
of 2000 are also rejected.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman(A)

/Rakesh